

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:154
ANSWERED ON:19.11.2010
NATIONAL CLEAN ENERGY FUND
Pradhan Shri Amarnath;Sule Supriya

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the National Clean Energy Fund has been set up;
- (b) if so, the details thereof;
- (c) whether the guidelines for the utilisation/use of funds, have been finalised;
- (d) if so, the details thereof; and
- (e) the various sources of energy likely to be funded from this Fund?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a)&(b): Yes Madam. A National Clean Energy Fund from a cess levied on domestically produced and imported coal has been established in the Ministry of Finance. Clean Energy Cess has been notified on 22 June 2010.
- (c): An Inter-ministerial Group has been constituted by the Ministry of Finance to draw the guidelines for the use of the Fund. The guidelines for utilisation/use of funds as decided by the Inter Ministerial Group are under consideration of the Government.
- (d): Not applicable.
- (e): The National Clean Energy Fund has been created for funding research and innovative projects in clean energy technologies. Any project/scheme relating to innovative methods to adopt Clean Energy Technology and Research & Development is proposed to be eligible for funding under the National Clean Energy Fund.